NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 145(ND)/2012 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

SH. S. K. MOHAPATRA

Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY:

Mr. G. S. Gupta

Vs.

M/s. DLF SBPL Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION

REPRESENTATION

1. U.K CHAUDHARY, SR. Adv 2. MANSUMYER SINGH, Adv 3. Eisha Mchafatia, Adv

1. MR. ARUN KATHPALIA, ST Adv

2. MR. SRIDHAR POTARAJU, Adv Rebhoner
3. MR. G. Suman REDDY Adv

4. MR. ARJUNSINGH, Adv

5. N. SUMANTH, Adv

6. T. Arvind Kumar, Adv

Order

On account of paucity of time, the arguments shall now be heard on $24^{\rm th}$ October 2016 as agreed by Counsel for the parties.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER\(T)

21.9.2016 (A.K. Arora)